

**HIGH COURT OF PUNJAB AND HARYANA
AT CHANDIGARH**

PUBLIC NOTICE

It is for the information of all concerned that the certified copies of judgments/documents applied in the Registry of this Court before 31.12.2007 are ready and ^{the same} be received from the Copy Branch of Punjab and Haryana High Court within two weeks from the date of publication of this notice failing which the certified copies will be destroyed without further notice.

Registrar Judicial